



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियन्त्रण बोर्ड
Regional Office, U.P. Pollution Control Board
भवन सं०-६५ ए, बल्देव पुरी, महोली रोड, मथुरा

पत्रांक: 1365/0-93/2022

दिनांक ०९/१२/२२

To,
The Registrar,
National Green Tribunal,
Principal Bench, New Delhi.

Subject: **A report in compliance of order dated-19.10.2022 in O.A. No.-773/2022 "Rajesh Pareek vs State of Uttar Pradesh. inspection & status report of STPs in Mathura.**

Respected Sir,

In the above noted case. Hon'ble Tribunal has been given direction as below:-

"..4. In view of above we direct additional Chief Secretary/Principal Secretary, Urban Development, UP, Mathura Vrindavan Development Authority, UPPCB, District Magistrate, Mathura, NMCG, CPCB and Vice Chairman, Braj Teerth Vikash Parishad, Mathura to furnish a factual and action taken report in the matter. U.P. PCB will be nodal agency for coordination and compliance. The report may specify the extent of sewage generation, installed treatment capacity, actual utilization, performance of STPs and utilization of treated sewage for irrigation and other purposes.

5. The Committee may ascertain the gap in terms of disposal of treated/untreated sewage into river Yamuna through different drains and recommend compensation to be levied for remedial action on the pattern of recent order of this Tribunal inter-alia in OA No.- 1002/2018. The report may be furnished within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of image PDF..."

In the compliance of above directions, an inspection of site mentioned in the order of Hon'ble Tribunal was carried out by a joint team comprising of the officials from the office of District Magistrate, Mathura, Urban Development U.P., MVDA, UPPCB, NMCG, CPCB and Vice Chairmen, Brij Teerth Vikash Parishad, Mathura inspected the site mentioned in the order on dated-24.11.2022.

Accordingly a factual and status report is being submitted with the present letter for kind perusal and further action in this regard.

Your faithfully,


Regional Officer

C.C.:-

1. Member Secretary, UP Pollution Control Board, Lucknow.
2. District Magistrate, Mathura.

Regional Officer

In compliance of the Hon'ble NGT Original Application No. 773/2022, Rajesh Pareek vs State of Uttar Pradesh. order Dated: 19.10.2022, inspection & status report of STPs in Mathura.

The Hon'ble National Green Tribunal (NGT) in the matter of Original Application No. 773/2022, Rajesh Pareek vs State of Uttar Pradesh. order Dated: 19.10.2022, directed as below:

"..4. In view of above, we direct Additional Chief Secretary/Principal Secretary, Urban Development, UP, Mathura Vrindavan Development Authority, UPPCB, District Magistrate, Mathura, NMCG, CPCB and Vice Chairman, Braj Teerth Vikash Parishad, Mathura to furnish a factual and action taken report in the matter. UP PCB will be nodal agency for coordination and compliance. The report may specify the extent of sewage generation, installed treatment capacity, actual utilization, performance of STPs and utilization of treated sewage for irrigation and other purposes.

5. The Committee may ascertain the gap in terms of disposal of treated/untreated sewage into river Yamuna through different drains and recommend compensation to be levied for remedial action on the pattern of recent order of this Tribunal inter-alia in OA No. 1002/2018, Abhisht Kusum Gupta vs. State of Uttar Pradesh & Ors. dated 3.8.2022. The report may be furnished within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF..."

In compliance of the above NGT order, Joint team was formed for the field visit, collection of information & furnish a factual and action taken report in the matter.

Members of the team were as below:

1. Mr. Siddharth Chaudhary: Dy. Collector, Mathura (Representative DM Mathura)
2. Mr. Krantishekhar Singh: Additional Municipal Commissioner-MVNN (Representative Mathura-Vrindavan Nagar Nigam)

3. Mr. Kaushlendra Chaudhary: Executive Engineer-MVDA (Representative Mathura-Vrindavan development authority)
4. Mr. Mukesh Sharma: Environmental Consultant-BTVP (Representative Braj Teerth vikas parishad)
5. Mr. Kamal Kumar: Scientist-D- CPCB, PO Agra (Representative, CPCB)
6. Dr. Shifali Srivastava: Environmental Specialist-SMCG (Representative State mission for clean Ganga)
7. Mr. Aditiya Sharma, Project Engineer {Representative Drainage & sewerage unit, U.P. Jal Nigam (Urban)}, Mathura.
8. Dr. Yogender Kumar: Regional Officer, UPPCB Mathura (Nodal officer/convener and Representative UPPCB)

The Nomination letters of above officials is Annexed as Annexure-1

First meeting of the Joint committee was held virtually by online mode on 17.11.2022. All the members participated in the meeting and convener Dr Yogender Kumar, RO UPPCB Mathura described the facts about the case. All members discussed and consented for joint field visit on 24.11.2022.

Field inspection of 06 no. of STPS was carried out by the team, jointly on 24th, November 2022 and team focused their field inspection and observations, as per directions given by the Honorable NGT in said order. Samples of the STPs were collected, coded and analyzed in the laboratory of regional office UPPCB Mathura.

Based on the collected information, observations and analysis data, following report is compiled.-

About Mathura:

Mathura is a well-known ancient and heritage city in the Uttar Pradesh state. The city of Mathura is situated along the western banks of the river Yamuna. Mathura city is an administrative center of Mathura district which falls under Agra division. City spatial extension falls at 27°35' North latitude and 78°12', East longitude at an average elevation of 174 meters (570 feet).

The 2011 census of India estimates the population of Mathura to be 441,894, a decadal growth rate of 22.53 per cent from 2001 census of India. The total area of Mathura District is 3340 sq Km. (as per district Mathura NIC website <https://mathura.nic.in/>)

In Mathura city, effluent from septic tank, open sewage and storm water drain network collects the waste water and sent them to Sewerage Treatment Plants (STP) for

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treatment. As per the enclosed information given by UP Jal nigam (Rural), there are total 23 no. of drains in Mathura, 19 of them are tapped, 01 partially and 03 no. of drains are untapped at present. (annexure-) Total flow of all the drains of Mathura is 68.55 MLD. In continuation it is also informed that the untapped drains will be tapped by I & D and 60 MLD STP DPR for construction of Estimated cost Rs.292.56 Crore (including O & M for 15 years) NMCG, New Delhi on 17.08.2022 E.C. has been approved in the meeting of AA & ES NNMCG New Delhi vide letter no Pr 11013/3/2022-0/o Dir (T III) NMCG, dated 25.10.2022 has been released. Necessary action is being taken for inviting tenders which is Annexed as Annexure-2

Vrindavan is also a famous religious place on the bank of River Yamuna. The population of the Vrindavan is 63005 (approx.).

There are total 13 no. of drains in Vrindavan, 11 of them are tapped and 02 no. of drains are untapped at present. (annexure-) Total flow of all the drains of Vrindavan is 10.95 MLD.

As per the enclosed information given by Regional Office UPPCB Mathura, there are total 04 no. STPs in Mathura and 02 no. of STPs in Vrindavan are working at present. Total installed capacity of 06 no. STPs is 79.3 MLD, however as per details (last 06 months record) provided by UP Jal nigam (Rural) 75.3.8 MLD capacity of total 79.3 MLD capacity is being utilized. In continuation it is also informed that the untapped drains will be tapped by I & D and 13 MLD STP DPR for construction of Estimated cost Rs.77.70 Crore (including O & M for 15 years) NMCG, New Delhi on 17.08.2022 E.C. has been approved in the meeting of AA & ESNMCG New Delhi vide letter no Pr 11013/3/2022-0/o Dir (T III) NMCG, dated 25.10.2022 has been released. Necessary action is being taken for inviting tenders which is Annexed as Annexure-3

Total flow of all the drains in Mathura and Vrindavan is 79.50 MLD; however Total treatment capacity of all STPs is 79.3 MLD So there is a gap of 0.2 MLD in the treatment capacity of STPs in Mathura and Vrindavan.

Observations made during field visit and analysis results are given as below:

1. Laxmi Nagar, Mathura (16.0 MLD):

This STP-I is working on UASB (Up flow Anaerobic Sludge Blanket) based technology. This plant is operated by private agency M/s Triveny engineering & industries Ltd, Noida

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from July 2021 to till date. Its main pumping station is Dairy Farm Nala for input. At the time of inspection, the STP was found operational.

2. Laxmi Nagar, Mathura (14.5MLD):

It is working on Oxidation pond/waste stabilisation pond technology. It is operated by private agency M/s Triveny engineering & industries Ltd, Noida from July 2021 to till date. Its main pumping station is Bangali Ghat for input. Plant was found operational at the time of inspection.

3. STP, Masani (30 MLD):

30 MLD STP of Masani is working on SBR technology. It was found operational during inspection. Main pumping station of this STP is Masani (approx. 5km from STP). It is also operated by private agency M/s Triveny engineering & industries Ltd, Noida from July 2021 to till date.

4. STP, Masani (6.8 MLD):

30 MLD STP of Masani is working on WSP technology. It was found operational during inspection.

5. Pagal Baba, Vrindaavan (4.0 MLD):

Pagal Baba STP (4.0 mld) is working on oxidation pond/waste stabilisation pond technology. Main pumping station for input is Mukharji Park. It is operated by Private agency M/S Hindustan engineering Ltd, Lucknow from Jan. 2019 to till date. At the time of inspection, the STP was found operational.

6. Maant road, Vrindaavan(8.0 MLD)

It is based on UASB (Upflow Anaerobic Sludge Blanket) technology. STP is operated by Private agency M/S Vatavarn Techno, Agra from July 2021 to till date. Main pumping station for input is Rukmani Vihar- 7MLD and Rajpur phatak-1 MLD. At the time of inspection, STP was found operational.

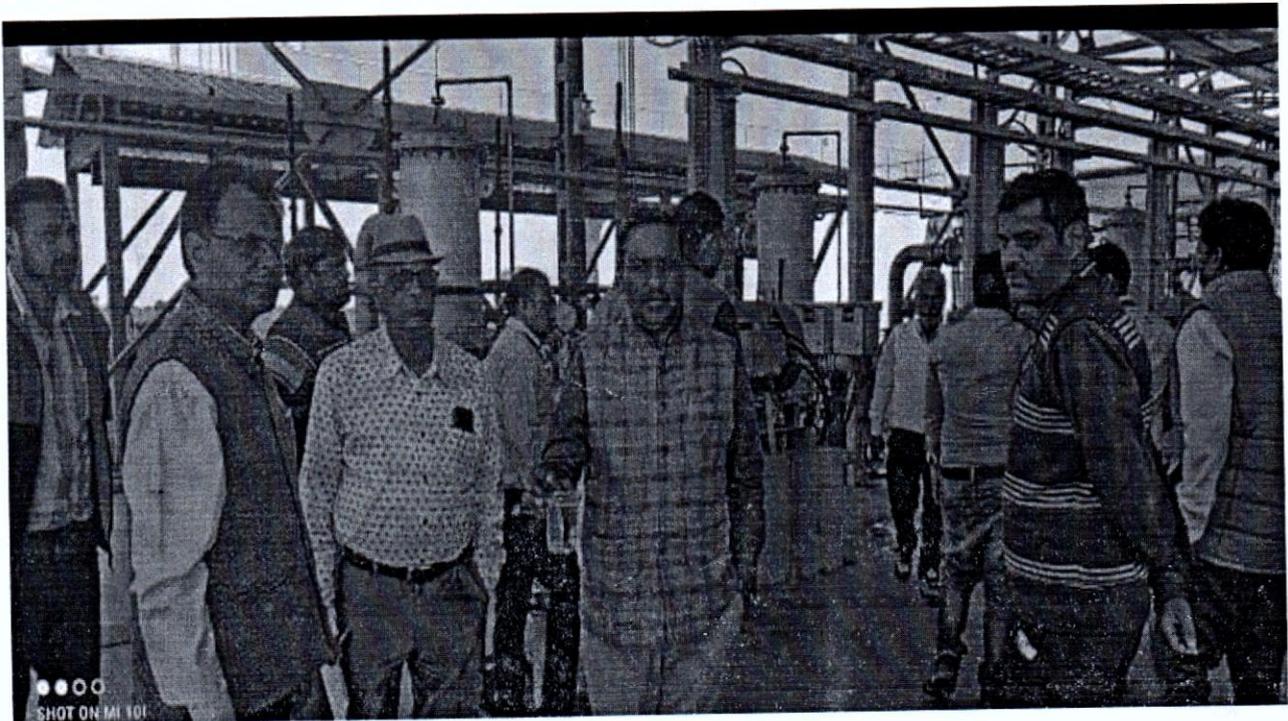
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Analysis results of the STP samples are as below:

Parameters	pH	BOD, mg/l	SS, mg/l	COD, mg/l	Faecal Coliform (MPN/100ml)	Compliance status (Yes/ No)
Masani (30 MLD)	7.9	22	58	156	830	Yes
Masani (6.8 MLD)	8.1	27	62	192	910	Yes
Laxmi Nagar, Mathura (16.0 MLD)	8.5	25	68	176	780	Yes
Laxmi Nagar, Mathura (14.5 MLD)	7.9	26	74	228	930	Yes
Pagal Baba, Vrindaavan (4.0 MLD):	7.9	27	68	172	21000	No In point of Faecal Coliform only
Maant road, Vrindaavan(8.0 MLD)	8.0	26	49	168	910	Yes

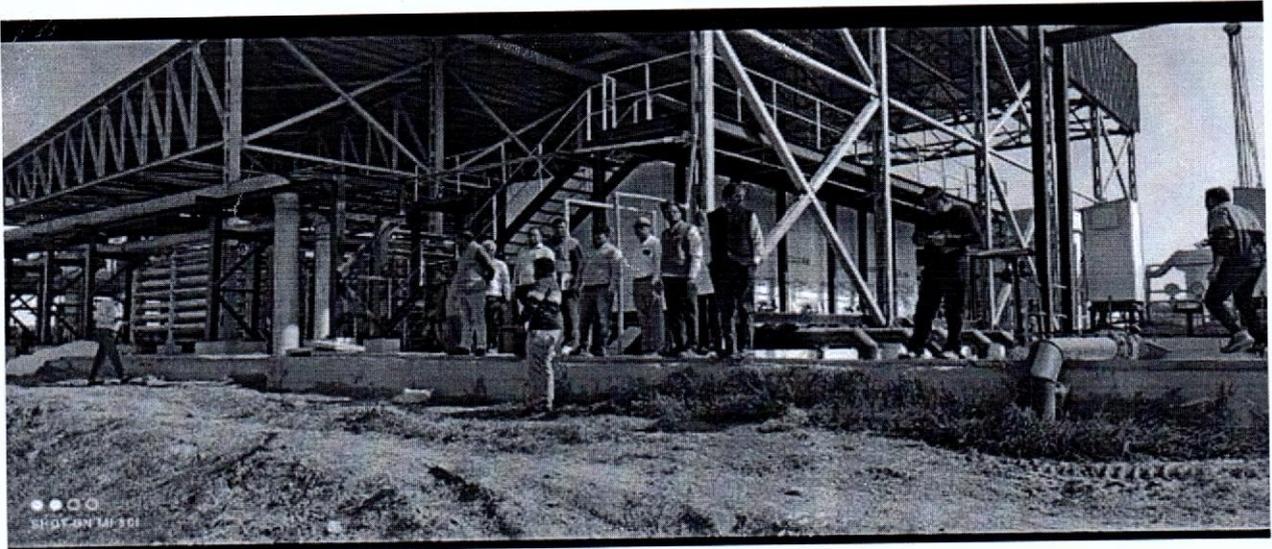
The Analysis Reports is Annexed as Annexure-4

Images of field inspection (date-24.11.2022):

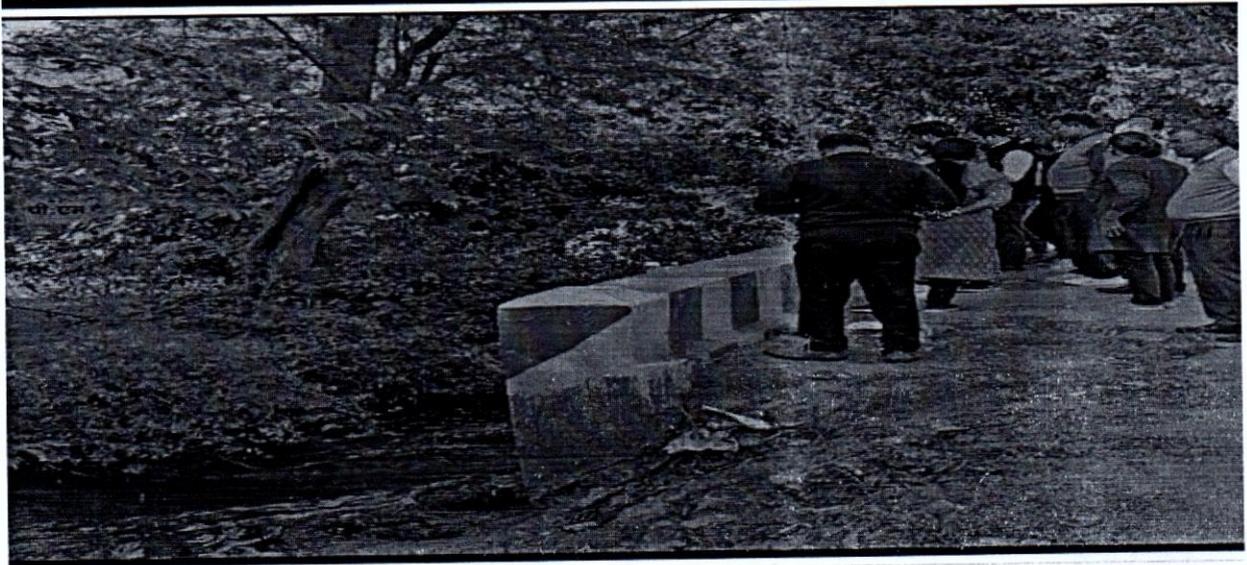
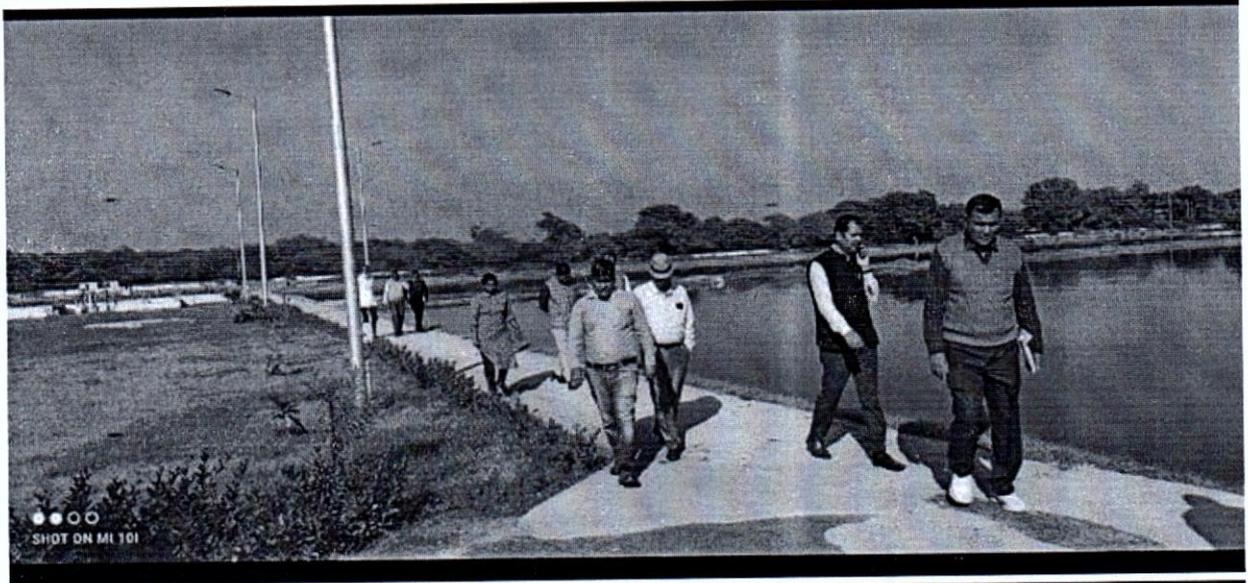


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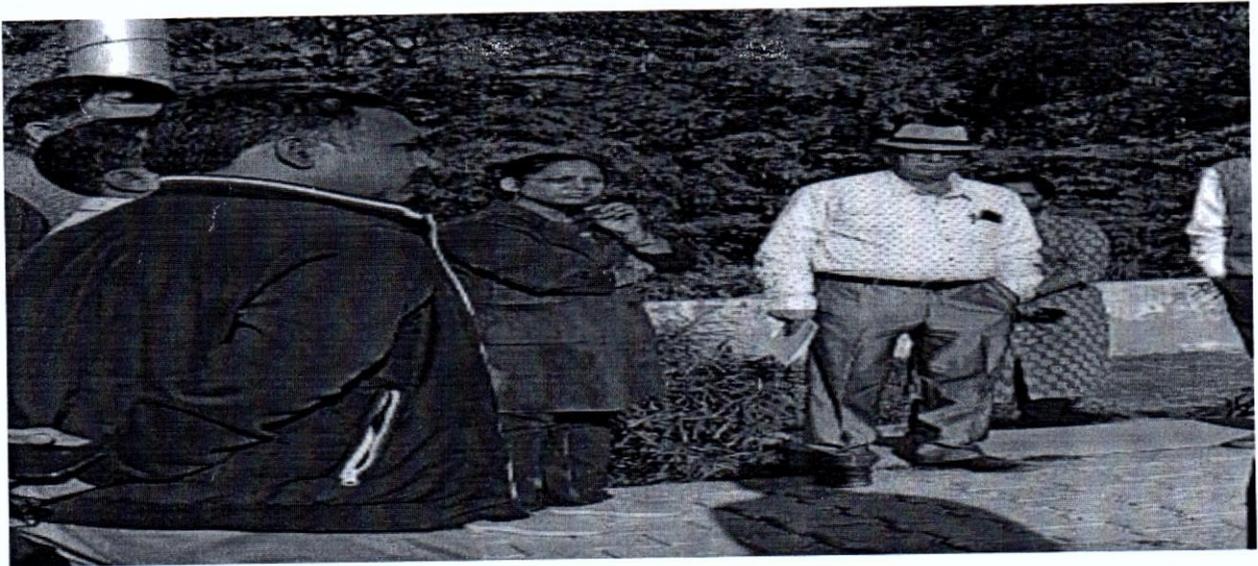


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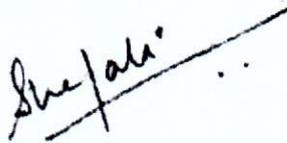


Recommendations:

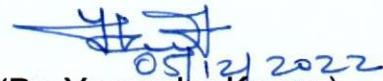
- Adequate capacity of STP should install to cover the gap of sewage generation and treatment capacity at present, so that no untreated sewage will go to river Yamuna.
- Operation and maintenance should be upgraded so that all STPs should comply with the norms.
- Chemical treatment process, especially chlorine treatment before effluent discharge must improve so that Faecal coliform norm must comply.
- Treated sewage should discharge through covered drains towards river Yamuna. It should be responsibility of the concerned authority to check that no untreated sewage/effluent should meet in that drain.
- Treated sewage should reuse as much as possible for various purposes like irrigation, road dust suppression, gardening etc.
- Tertiary treatment capacity at present installed at Laxmi Nagar STP should be enhance so that demand of Mathura refinery (up to 20 MLD) may full fill compared to present supply 8 MLD.
- Online monitoring system of effluent must link to central monitoring control system.
- Speed up the process for tapping of untapped drains, as soon as possible.
- No drains should be left untapped so that no untreated sewage should meet the river Yamuna in Mathura-Vrindavan region.

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- Forests cover area should be increase and treated effluent can be used for irrigation /gardening purpose.
- Check the possibility for the construction of wet lands in both sides of river Yamuna for natural treatment of waste water.



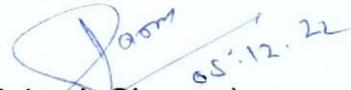
(Dr. Shifali Srivastava)
Environmental Specialist,
State Mission for Clean Ganga
Lucknow



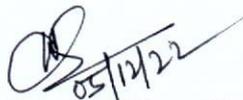
(Dr. Yogender Kumar)
Regional Officer,
Uttar Pradesh Pollution Control Board,
Mathura



(Mr. Kamal Kumar)
- Scientist-D,
Central Pollution Control Board, Agra



(Mr. Mukesh Sharma)
Environmental Consultant,
Braj Teerth Vikash Parishad, Mathura



(Mr. Kaushlendra Chaudhary)
Executive Engineer,
Mathura-Vrindavan Development
Authority, Mathura



(Mr. Krantishekhar Singh)
Additional Municipal Commissioner,
Mathura-Vrindavan, Nagar Nigam,
Mathura



(Mr. Aditiya Sharma)
Drainage & sewerage unit, U.P. Jal
Nigam (Urban), Mathura.



(Mr. Siddharth Chaudhary)
Dy. Collector,
Mathura





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

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संदर्भ संख्या :/सी-4/एन.जी.टी.-152/2022,

दिनांक 31-10-22

सेवा में,

- | | |
|---|--|
| (1) प्रमुख सचिव,
नगर विकास विभाग, उ०प्र० शासन,
लखनऊ। | (2) सदस्य सचिव,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
परिवेश भवन, पूर्वी अर्जुन नगर,
नई दिल्ली - 110032 |
| (3) अधिशासी निदेशक (तकनीकी),
राष्ट्रीय स्वच्छ गंगा मिशन,
प्रथम तल, मेजर ध्यानचंद, नेशनल स्टेडियम, इंडिया गेट,
नई दिल्ली - 110002 | (4) जिलाधिकारी,
मथुरा। |
| (5) उपाध्यक्ष, मथुरा-वृन्दावन विकास प्राधिकरण,
32, सिविल लाइन, मथुरा। | (6) उपाध्यक्ष, बृज तीर्थ विकास परिषद
सिविल लाइन्स, मथुरा केन्टोनमेंट,
मथुरा, उ०प्र०-281001 |

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-773/2022 राजेश पारीक बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 19.10.2022 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-773/2022 राजेश पारीक बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 19.10.2022, जिसका सुसंगत अंश निम्नवत् है-

".....4. In view of above, we direct Additional Chief Secretary/Principal Secretary, Urban Development, UP, Mathura Vrindavan Development Authority, UPPCB, District Magistrate, Mathura, NMCG, CPCB and Vice Chairman, Braj Teerth Vikash Parishad, Mathura to furnish a factual and action taken report in the matter. UP PCB will be nodal agency for coordination and compliance. The report may specify the extent of sewage generation, installed treatment capacity, actual utilization, performance of STPs and utilization of treated sewage for irrigation and other purposes.

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AEE

for...
Hanshi
22/11/22

List for further consideration on 09.01.2023.

A copy of this order along with the copy of complaint be forwarded to Additional Chief Secretary/ Principal Secretary, Urban Development, UP, Mathura Vrindavan Development Authority, UPPCB, District Magistrate, Mathura, NMCG, CPCB and Vice Chairman, Braj Teerth Vikash Parishad, Mathura by e-mail for compliance.

उपरोक्त आदेश के अनुपालन में राज्य बोर्ड के प्रतिनिधित्व हेतु डॉ० योगेन्द्र कुमार, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मथुरा (मो० नं०- 9219173070 ई-मेल-romathura@uppcb.in) को नामित किया जाता है।

अतः अनुरोध है कि मा० एन०जी०टी० के उपरोक्त आदेशों के अनुपालन में गठित संयुक्त समिति हेतु प्रतिनिधि नामित करने का कष्ट करें।

भवदीय,

(अजय कुमार शर्मा)
सदस्य सचिव

प्रतिलिपि-

1. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मथुरा को इस निर्देश के साथ प्रेषित कि माननीय एन०जी०टी० के आदेशों के अनुपालन में गठित समिति के साथ समन्वय स्थापित कर, निर्धारित समयावधि में कार्यवाही करना सुनिश्चित करें तथा कृत कार्यवाही की सूचना से मुख्यालय को अवगत करायें।
2. विधि अधिकारी-प्रथम, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ।


सदस्य सचिव



कार्यालय परियोजना प्रबन्धक
ड्रेनेज एवं सीवरेज इकाई, उ०प्र० जल निगम (नगरीय),
वाटर वर्क्स कम्पाउन्ड, कृष्णानगर-मथुरा

पत्रांक: 1293 /NGT0A773/2022 / 01
सेवा में,

दिनांक: 20/10/2022

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियन्त्रण बोर्ड,
65 ए, बल्देव पुरी, महोली रोड़, मथुरा

विषय:- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या- 773/2022 "राजेश पारीक बनाम स्टेट ऑफ उत्तर प्रदेश" में पारित आदेश दिनांक 19.10.2022 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्रांक 1137/ओ -93/2022 दिनांक 20.10.2022 का सन्दर्भ ग्रहण करने का कष्ट करे। उक्त के सम्बन्ध में अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या- 773/2022 "राजेश पारीक बनाम स्टेट ऑफ उत्तर प्रदेश" में पारित आदेश दिनांक 19.10.2022 के अनुपालन एवं निरीक्षण किये जाने हेतु इस इकाई में कार्यरत परियोजना अभियन्ता श्री अद्वितीय शर्मा (मो० नं० 9711436930, ई-मेल आई.डी- pmdsu.mathura@gmail.com) प्राधिकृत अधिकारी नामित किये जाते है।

भवदीय


20.10.22
(सुजीत कुमार)

परियोजना प्रबन्धक

पृ० सं० एवं दिनांक : उपरोक्तानुसार

प्रतिलिपि:- श्री अद्वितीय शर्मा, परियोजना अभियन्ता को इस निर्देश के साथ प्रेषित है कि क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड, 65 ए, बल्देव पुरी, महोली रोड़, मथुरा से समन्वय स्थापित कर मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या- 773/2022 "राजेश पारीक बनाम स्टेट ऑफ उत्तर प्रदेश" के सम्बन्ध में वांछित कार्यवाही करना सुनिश्चित करे।

परियोजना प्रबन्धक

कार्यालय : नगर निगम मथुरा-वृन्दावन, मथुरा

पत्र संख्या- ५७३/एस0टी0-2/2022

दिनांक- 21/10/2022

कार्यालय आदेश

क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा के पत्र सं01137/0-93/2022 दिनांक 20.10.2022 के द्वारा अवगत कराया गया है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 773/2022 में जारी आदेश के अनुपालन हेतु समिति का गठन किया जाना है। पारित आदेशों के अनुपालन एवं निरीक्षण हेतु नगर निगम मथुरा-वृन्दावन से एक प्राधिकृत अधिकारी को नामित किये जाने का अनुरोध किया गया है।

तत्क्रम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 773/2022 में जारी आदेश के अनुपालन एवं निरीक्षण हेतु नगर निगम मथुरा-वृन्दावन की ओर से श्री क्रान्तिशेखर सिंह, अपर नगर आयुक्त (Email-nnmvvrindavan@gmail.com Mob 9105576135) को नामित किया जाता है।

संलग्नक:यथोपरि।

नगर आयुक्त,
नगर निगम मथुरा-वृन्दावन।

प्रतिलिपि-

1. क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा को आवश्यक कार्यवाही हेतु।
2. श्री क्रान्तिशेखर सिंह, अपर नगर आयुक्त को इस निर्देश के साथ कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 773/2022 में दिये गये निर्देशानुसार अनुपालन सुनिश्चित करायें।

नगर आयुक्त,
नगर निगम मथुरा-वृन्दावन

ACE
for info
02/11/2022

21.10.22



Annexure-1

दूरभाष: 522-2638108

कार्यालय

राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश

नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र०

प्लॉट नं०-18, सेक्टर-7, गोमती नगर विस्तार योजना, लखनऊ।

Website <http://www.smcg-up.org> /E-mail: ta@smcg-up.org

पत्र संख्या- 338 / 0741 / SMCg-UP/01 दिनांक : 15 / 11 / -2022

सेवा में,

क्षेत्रीय कार्यालय,

उ०प्र० प्रदूषण बोर्ड,

Regional Office, U.P. Pollution Control Board,

भवन सं०-65 ए, बल्देव पुरी, महोली रोड, मथुरा।

विषय:-मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० सं०-773/2022 "राजेश पारीक बनाम स्टेट ऑफ उत्तर प्रदेश" में पारित आदेश दिनांक 1910.2022 के अनुपालन के संबंध में।

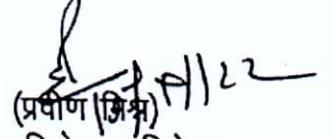
महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं०-1137/0-93/2022 दिनांक 20.10.2022 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० सं०-773/2022 "राजेश पारीक बनाम स्टेट ऑफ उत्तर प्रदेश" में पारित आदेश दिनांक 1910.2022 के अनुपालन हेतु समिति का गठन किया जाना है, जिसमें उक्त आदेशों के अनुपालन व निरीक्षण हेतु इस कार्यालय से एक प्राधिकृत अधिकारी को नामित किये जाने का अनुरोध किया गया है।

उक्त समिति के गठन हेतु राज्य स्वच्छ गंगा मिशन-उ०प्र० की प्रतिनिधि के रूप में डा० शेफाली श्रीवास्तव, पर्यावरण विशेषज्ञ (मोबाइन नं०-9956111902, ईमेल-es@smcg-up.org) को नामित किया जाता है।

कृपया उपरोक्तानुसार अवगत होते हुए नामित अधिकारी को संबंधित प्रकरण में अग्रिम कार्यवाही से अवगत कराने का कष्ट करें।

भवदीय,


(प्रवीण मिश्रा)

अपर परियोजना निदेशक

प्रतिलिपि :-

1. प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन को सूचनार्थ प्रेषित।
2. डा० शेफाली श्रीवास्तव, पर्यावरण विशेषज्ञ, राज्य स्वच्छ गंगा मिशन-उ०प्र०, लखनऊ।

अपर परियोजना निदेशक



Annexure-1

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Speed Post/E-mail

F. No. WQM-I/OA No. 773/ 2022

15.11.2022

To

The Member Secretary,
Uttar Pradesh Pollution Control Board,
Building No. TC-12V
Vibhuti Khand, Gomti Nagar,
Lucknow - 226010
Uttar Pradesh
Email: ms@uppcb.in

Subject: Compliance of Hon'ble NGT order dated 19.10.2022 in O.A. No. 773/ 2022"- reg

Sir,

Enclosed please find a copy of Hon'ble NGT order dated 19.10.2022, in O.A. No. 773/ 2022 in the matter of Rajesh Pareek versus State of U.P. Hon'ble NGT has directed following:

"4. Additional Chief Secretary/Principal Secretary, Urban Development, UP, Mathura Vrindavan Development Authority, UPPCB, District Magistrate, Mathura, NMCG, CPCB and Vice Chairman, Braj Teerth Vikash Parishad, Mathura to furnish a factual and action taken report in the matter. UP PCB will be nodal agency for coordination and compliance. The report may specify the extent of sewage generation, installed treatment capacity, actual utilization, performance of STPs and utilization of treated sewage for irrigation and other purposes. "

"5. The Committee may ascertain the gap in terms of disposal of treated/untreated sewage into river Yamuna through different drains and recommend compensation to be levied for remedial action on the pattern of recent order of this Tribunal inter-alia in OA No. 1002/2018. Abhisht Kusum Gupta vs. State of Uttar Pradesh & Ors. dated 3.8.2022. The report may be furnished within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

In this regard, Sh. Kamal Kumar, Scientist 'D' & Incharge, Project Office, Agra has been nominated to represent CPCB in the committee for compliance of Hon'ble NGT Order dated 19.10.2022.

This is for information and to ensure timely compliance of said Hon'ble NGT order, please.

Yours faithfully,

(P. K. Mishra)
Divisional Head, WQM-I Division

Encl: As above

Copy to

1 Sh. Kamal Kumar,
Scientist 'D' & Project Director,
Central Pollution Control Board,
Project Office,
04, Dholpur House, M. G. Road,
Agra-282001, Uttar Pradesh
Email: kamalkumar.cpcb@nic.in

: For information, please.

(P. K. Mishra)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel : 43102030, 22305792. वेबसाइट/Website : www.cpcb.nic.in

कार्यालय : मथुरा-वृन्दावन विकास प्राधिकरण,
32, सिविल लाइन्स, मथुरा ।

पत्रांक: 189 / विधि / म0वृ0वि0प्रा0 / 2022-23

दिनांक:- 15 नवम्बर, 2022

सेवा में,

क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड,
भवन सं0-65ए, बल्देव पुरी, महोली रोड,
मथुरा।

विषय: मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या-773/2022 राजेश पारीक बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 19.10.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय, के पत्र संख्या-1205/ओ-93/2022 दिनांक 07.11.2022 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या-773/2022 राजेश पारीक बनाम स्टेट ऑफ यूपी. में पारित आदेश दिनांक 19.10.2022 के अनुपालन एवं आवश्यक कार्यवाही हेतु एक निरीक्षण समिति गठित किये जाने हेतु अपने-अपने विभाग से एक प्राधिकृत अधिकारी (मोबाइल नम्बर एवं ई-मेल आई.डी. सहित) नामित करने हेतु निर्देशित किया गया है।

अतः उक्त के क्रम में विकास प्राधिकरण की ओर से अनुपालन एवं निरीक्षण समिति हेतु श्री कौशलेन्द्र चौधरी, अधिशासी अभियन्ता को नामित किया गया है। जिनका मोबाइल 9917469770 एवं ई-मेल आई.डी vcmvda2014@gmail.com है।

(राजेश कुमार)
सचिव

पत्र Hansh
21/11/22

Annexure 1

896

ROPCB

जिलाधिकारी
मथुरा
9 NOV 2022

उ०प्र० ब्रज तीर्थ विकास परिषद
32, सिविल लाइन्स, मथुरा

पत्रांक 1205/ब्र.ती.वि.प./22-23

दिनांक 11-नवम्बर 2022

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
मथुरा।

विषय: मा० राष्ट्रीय हरित अधिकरण में योजित ओ.ए. सं० 773/2022 में पारित आदेश दि० 19.10.2022 के अनुपालन के संबंध में समिति गठन हेतु उ०प्र० ब्रज तीर्थ विकास परिषद, मथुरा की ओर से सदस्य नामांकन।
संदर्भ: आपका पत्र सं० 1205/093/2022 दिनांक 07.11.2022।

संदर्भित क्रम में उ०प्र० ब्रज तीर्थ विकास परिषद, मथुरा की ओर से निम्न अधिकारी को प्रस्तावित समिति गठन हेतु सदस्य नामित किया जाता है।

श्री मुकेश शर्मा
पर्यावरण सलाहकार
उ०प्र० ब्रज तीर्थ विकास परिषद, मथुरा
मोबाइल सं० 9760458774
ई-मेल आईडी - rajamukesh6@gmail.com

भवदीय,

(नगेन्द्र प्रताप)

मुख्य कार्यपालक अधिकारी
उ०प्र० ब्रज तीर्थ विकास परिषद
मथुरा।

प्रतिलिपि निम्न को सूचनार्थ प्रेषित:-

1. उपाध्यक्ष महोदय, उ०प्र० ब्र० ती० वि० प०, मथुरा की सेवा में संदर्भित क्रम में सूचनार्थ प्रेषित।
2. जिलाधिकारी, मथुरा को सादर सूचनार्थ प्रेषित।
3. श्री मुकेश शर्मा, पर्यावरण सलाहकार, उ०प्र० ब्र० ती० वि० प०, मथुरा को इस आशय से प्रेषित कि आप गठित समिति में परिषद की ओर से प्रतिभाग करें और कृत कार्यवाही से इस कार्यालय को अवगत करायें।

मुख्य कार्यपालक अधिकारी
उ०प्र० ब्रज तीर्थ विकास परिषद
मथुरा।

AEE

for

22/11/22



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड मथुरा (टिप्पणियाँ एवं आदेश)

जिलाधिकारी महोदय,

कृपया सादर अवगत कराना है कि, मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-773/2022 "राजेश पारीक बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 19.10.2022, जो 'पताका-क' पर संलग्न है, के मुख्य अंश निम्नवत् हैं-

"In view of above, we direct Additional Chief Secretary/Principal Secretary, Urban Development, UP, Mathura Vrindavan Development Authority, UPPCB, District Magistrate, Mathura, NMCG, CPCB and Vice Chairman, Braj Teerth Vikash Parishad, Mathura to furnish a factual and action taken report in the matter. UP PCB will be nodal agency for coordination and compliance. The report may specify the extent of sewage generation, installed treatment capacity, actual utilization, performance of STPs and utilization of treated sewage for irrigation and other purpose. Recommend compensation to be levied for remedial action on the pattern of recent order of this Tribunal inter-alia in OA No. 1002/2018, Abhisht Kusum Gupta vs. State of Uttar Pradesh & Ors. Dated 03.08.2022. The report may be furnished within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List for further consideration on 09.01.2023.

A copy of this order along with the copy of complaint be forwarded to additional Chief Secretary/Principal Secretary, Urban Development, UP, Mathura Vrindavan development Authority, UPPCB, District Magistrate, Mathura, NMCG, CPCB and Vice Chairman, Braj Teerth Vikash Parishad, Mathura by e-mail for compliance."

उक्त पारित आदेशों के अनुपालन हेतु एक समिति का गठन किया जाना है। तत्क्रम में आपसे अनुरोध है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में पारित आदेश के अनुक्रम में समिति हेतु प्रशासन स्तर से एक सदस्य को नामित करने की कृपा करें, जिससे मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में पारित आदेशों में दिये गये निर्देशों का अक्षरशः अनुपालन सुनिश्चित किया जा सके।

पत्रावली प्राप्त करने का दिनांक / समय 10.11.2022 / 11:00 AM
पत्रावली भेजने का दिनांक / समय 11.11.2022 / 3:00 PM

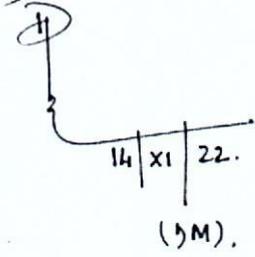


(डॉ0 योगेन्द्र कुमार)
क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
मथुरा।

महोदय, जिलाधिकारी (वि0/रा0) मथुरा
प्रशासनिक अधिकारी (वि0/रा0) मथुरा
(योगानन्द पाण्डेय)
अपर जिलाधिकारी (वि0/रा0) मथुरा

प्रशासनिक अधिकारी
कार्यालय जिलाधिकारी, मथुरा
पाठकों के हस्ताक्षर
14/11/22

21/11/22


14/11/22
(J.M.)

5/17
Harsh
29/11/22

कार्यालय परियोजना प्रबन्धक, यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, (ग्रामीण), आगरा।
मथुरा, वृन्दावन, कोसी एवं छाता नगर में आई. एण्ड डी., एस.टी.पी., एस.पी.एस. एवं तत्सम्बन्धित कार्यों का संक्षिप्त
विवरण।

मथुरा

मथुरा नगर में कुल 23 नग नाले हैं जिनमें से 19 नग नाले पूर्णतः टेण्ड एवं 01 नग नाला आंशिक टेण्ड है। 03 नग नाले अनटेण्ड हैं। नमामि गंगे कार्यक्रम के अन्तर्गत मथुरा नगर में आई. एण्ड डी., एस.टी.पी., एस.पी.एस. एवं तत्सम्बन्धित कार्यों का अपग्रेडेशन/रेनोवेशन हेतु एन.एम.सी.जी., नई दिल्ली द्वारा Revised AA&ES पत्रांक T-12/2015-16/943/NMCG, दिनांक 11.06.2018 द्वारा Rs. 460.45 करोड़ की स्वीकृति प्रदान की गयी। जिसके सापेक्ष आमंत्रित निविदाओं में से M/s Triveni Engineering & industries Limited Water Business Group, A-44, Hosiery Complex, Phase-II Extn. Noida की प्रथम न्यूनतम निविदा (रु० 437.95 करोड़) की स्वीकृति एन.एम.सी.जी., नई दिल्ली से प्राप्त हुयी जो भारत सरकार द्वारा 100% वित्त पोषित है। दिनांक 13.06.2018 को M/s Triveni Engineering & industries Limited, एन.एम.सी.जी. नई दिल्ली एवं उत्तर प्रदेश जल निगम के मध्य Concessionaire Agreement गठित हुआ। योजना का क्रियान्वयन हाईब्रिड एन्यूटी वेरुड PPP मोड पर किया गया है। इस योजना के निर्माण कार्य पूर्ण होने के पश्चात 15 वर्ष का संचालन एवं रखरखाव कार्य भी M/s Triveni Engineering & industries Limited, Noida (SPV Firm - M/s Mathura Wastewater Management Ltd.) द्वारा किया जा रहा है।

योजना के अन्तर्गत दो जोन है (1) Masani Zone Facilities के अन्तर्गत 30 MLD STP (SBR) एवं 6.80 MLD (WSP) STP संचालित की जा रही है जिसके पैरामीटर्स मानक के अनुसार प्राप्त हो रहे हैं तथा STPs Compliance हैं। (2) Trans Yamuna Zone Facilities के अन्तर्गत 14.50 MLD STP (WSP), 16.00 MLD STP (UASB) संचालित की जा रही हैं। Trans Yamuna Zone Facilities ट्रायल रन के समय STP non compliance थीं। दिनांक 28.07.2022 को एन.एम.सी.जी., नई दिल्ली में आयोजित बैठक में स्थायी समाधान होने (Upgradation/inclusion of additional Unit) तक Chemical Dosing करते हुए शोधित श्राव के पैरामीटर्स मानक के अनुसार प्राप्त करने के निर्देश दिये गये थे, जिसके अनुपालन में Chemical Dosing करते हुए पैरामीटर्स मानक के अनुरूप प्राप्त किये जा रहे हैं। वर्तमान में STP Compliance है।

शेष 03 नग अनटेण्ड नाले औरंगाबाद अपस्ट्रीम, औरंगाबाद डाउनस्ट्रीम व काला पत्थर एवं 01 नग आंशिक टेण्ड नाला अम्बाखार के अशोधित श्राव के शोधन हेतु नगर निगम द्वारा चिन्हित गोकुल बैराज स्थित सिंचाई विभाग की भूमि पर प्रस्तावित 60 एम.एल.डी. एस.टी.पी. निर्माण एवं तत्सम्बन्धी कार्य हेतु डी.पी.आर. लागत रु. 292.56 करोड़ (15 वर्षों के संचालन एवं रखरखाव कार्य सहित) का AA&ES (Administrative Approval & Expenditure Sanction) एन.एम.सी.जी. नई दिल्ली के पत्रांक Pr-11013/3/2022-O/o Dir (T-III) NMCG, दिनांक 07.09.2022 द्वारा जारी कर दिया गया है। निविदा आमंत्रित करने हेतु आवश्यक कार्यवाही की जा रही है। शीघ्र ही निविदा आमंत्रित कर दी जायेगी।

वृन्दावन

वृन्दावन नगर में कुल 13 नग नालें हैं जिनमें 11 नग नालों को टेण्ड कर अशोधित श्राव को 02 एसटीपी के माध्यम से शोधन किया जा रहा है। शेष 02 नग नाले चैतन्य विहार (सुनरख) -। एवं 11 के अशोधित श्राव एवं कालीदह आई.पी.एस. के श्राव के शोधन हेतु नगर निगम द्वारा चिन्हित भूमि गौसमाधि/साधू समाधि स्थल सुनरख ग्राम के समीप प्रस्तावित 13.एम.एल.डी. एस.टी.पी. निर्माण एवं तत्सम्बन्धी कार्य हेतु डी.पी.आर. अनुमानित लागत रु 77.70 करोड़ (15 वर्षों के संचालन एवं रखरखाव कार्य सहित) की स्वीकृति दिनांक 30.09.2022 को आयोजित एन.एम.सी.जी. की 45वीं Executive Committee (EC) की बैठक में हो चुकी है। जिसका AA&ES (Administrative Approval & Expenditure Sanction) एन.एम.सी.जी. नई दिल्ली के पत्रांक Pr-11013/1/2022-O/o Dir (T-III) NMCG, दिनांक 25.10.2022 द्वारा जारी कर दिया गया है। निविदा आमंत्रित करने हेतु आवश्यक कार्यवाही की जा रही है।

m. hwp
AEE
for
29/11/22

Annexure-2

मथुरा नगर के नालो का विवरण

क्र. सं.	नाले का नाम	दैनिक औसत आव (एम.एल.डी.)	आई. एण्ड डी. के द्वारा नाला टैपिंग की स्थिति		एस.टी.पी. की क्षमता (एम. एल.डी.)	कार्यक्रम का नाम जिसके अन्तर्गत नाला टैपिंग की कार्यवाही पूर्ण / प्रचलित है।	आई. एण्ड डी. के अनुसूचन कार्य हेतु नामित विभाग
			टैपिंग (है/नहीं)	आई. एण्ड डी. निर्माण वर्ष			
1	जयसिंहपुरा नाला	1.70	है	2021-22	6.8 व 30.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
2	भसानी नाला	16.82	है	2021-22	6.8 व 30.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
3	शाहगंज नाला	0.88	है	2021-22	6.8 व 30.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
4	चक्रतीर्थ	0.79	है	2021-22	6.8 व 30.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
5	ओकट्राय पोस्ट	1.95	है	2021-22	6.8 व 30.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
6	किशन गंगा	0.36	है	2021-22	6.8 व 30.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
7	गऊ घाट	0.10	है	2021-22	14.5	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
8	चिन्ताहरण	0.26	है	2021-22	14.5	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
9	दोलामीला	1.71	है	2021-22	14.5	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
10	रानी घाट	0.05	है	2021-22	14.5	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
11	स्वामी घाट	0.27	है	2021-22	14.5	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
12	असकुण्डा घाट	0.27	है	2021-22	14.5	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
13	बिश्राम घाट	0.21	है	2021-22	14.5	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
14	बंगाली घाट	0.50	है	2021-22	14.5	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
15	धुव घाट	0.13	है	2021-22	16.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
16	अम्बाखार	26.49	आंशिक	2021-22	16.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
17	सतरंगी	1.75	है	2021-22	16.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
18	महादेव घाट	2.46	है	2021-22	16.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
19	कैन्ट	2.29	है	2021-22	16.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
20	डयरी फार्म	0.17	है	2021-22	16.0	नमामि गंगे	उ०प्र० जल निगम (ग्रामीण)
21	काला पत्थर	7.64	नहीं	-	-	नाले की आई. एण्ड डी. द्वारा टैपिंग एवं 60 एम.एल.डी. एस. टी.पी. के निर्माण हेतु डी.पी.आर. अनुमानित लागत रु० 292.56 करोड़ (15 वर्षों के संभालन एवं रखरखाव सहित) एन.एम.सी.जी. नई दिल्ली द्वारा दिनांक 17.08.2022 को आयोजित E.C. की बैठक में स्वीकृत की जा चुकी है जिसका AA&ES NMCG New Delhi के पत्रांक Pr-11013/3/2022-O/o Dir (T-III) NMCC, दिनांक 25.10.2022 द्वारा जारी कर दिया गया है। निविदा आमंत्रण हेतु आवश्यक कार्यवाही की जा रही है।	-
22	औरंगाबाद काउनस्ट्रीम	0.73	नहीं	-	-		-
23	औरंगाबाद अपस्ट्रीम	1.02	नहीं	-	-		-

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कार्यालय परियोजना प्रबन्धक, यमुना प्रदूषण नियंत्रण इकाई, उ०प्र० जल निगम, (ग्रामीण), आगरा।
मथुरा, वृन्दावन, कोसी एवं छाता नगर में आई. एण्ड डी. एस.टी.पी., एस.पी.एस. एवं तत्सम्बन्धित कार्यों का संक्षिप्त
विवरण।

मथुरा

मथुरा नगर में कुल 23 नग नाले हैं जिनमें से 19 नग नाले पूर्णतः टेण्ड एवं 01 नग नाला आंशिक टेण्ड है। 03 नग नाले अनटेण्ड हैं। नमामि गंगे कार्यक्रम के अन्तर्गत मथुरा नगर में आई. एण्ड डी. एस.टी.पी., एस.पी.एस. एवं तत्सम्बन्धित कार्यों का अपग्रेडेशन/रेनोवेशन हेतु एन.एम.सी.जी., नई दिल्ली द्वारा Revised AA&ES पत्रांक T-12/2015-16/943/NMCG, दिनांक 11.06.2018 द्वारा Rs. 460.45 करोड़ की स्वीकृति प्रदान की गयी। जिसके सापेक्ष आमंत्रित निविदाओं में से M/s Triveni Engineering & industries Limited Water Business Group, A - 44, Hosiery Complex, Phase-II Extn. Noida की प्रथम न्यूनतम निविदा (रु० 437.95 करोड़) की स्वीकृति एन.एम.सी.जी., नई दिल्ली से प्राप्त हुयी जो भारत सरकार द्वारा 100% वित्त पोषित है। दिनांक 13.06.2018 को M/s Triveni Engineering & industries Limited, एन.एम.सी.जी., नई दिल्ली एवं उत्तर प्रदेश जल निगम के मध्य Concessionaire Agreement गठित हुआ। योजना का क्रियान्वयन हाईब्रिड एन्यूटी वेस्ट PPP मोड पर किया गया है। इस योजना के निर्माण कार्य पूर्ण होने के पश्चात 15 वर्ष का संचालन एवं रखरखाव कार्य भी M/s Triveni Engineering & industries Limited, Noida (SPV Firm - M/s Mathura Wastewater Management Ltd.) द्वारा किया जा रहा है।

योजना के अन्तर्गत दो जोन है (1) Masani Zone Facilities के अन्तर्गत 30 MLD STP (SBR) एवं 6.80 MLD (WSP) STP संचालित की जा रही है जिसके पैरामीटर्स मानक के अनुसार प्राप्त हो रहे हैं तथा STPs Compliance हैं। (2) Trans Yamuna Zone Facilities के अन्तर्गत 14.50 MLD STP (WSP), 16.00 MLD STP (UASB) संचालित की जा रही हैं। Trans Yamuna Zone Facilities ट्रायल रन के समय STP non compliance थीं। दिनांक 28.07.2022 को एन.एम.सी.जी., नई दिल्ली में आयोजित बैठक में स्थायी समाधान होने (Upgradation/inclusion of additional Unit) तक Chemical Dosing करते हुए शोधित श्राव के पैरामीटर्स मानक के अनुसार प्राप्त करने के निर्देश दिये गये थे, जिसके अनुपालन में Chemical Dosing करते हुए पैरामीटर्स मानक के अनुरूप प्राप्त किये जा रहे हैं। वर्तमान में STP Compliance है।

शेष 03 नग अनटेण्ड नाले औरंगाबाद अपस्ट्रीम, औरंगाबाद डाउनस्ट्रीम व काला पत्थर एवं 01 नग आंशिक टेण्ड नाला अम्बाखार के अशोधित श्राव के शोधन हेतु नगर निगम द्वारा चिन्हित गोकुल बैराज स्थित सिंचाई विभाग की भूमि पर प्रस्तावित 60 एम.एल.डी. एस.टी.पी. निर्माण एवं तत्सम्बन्धी कार्य हेतु डी.पी.आर. लागत रु. 292.56 करोड़ (15 वर्षों के संचालन एवं रखरखाव कार्य सहित) का AA&ES (Administrative Approval & Expenditure Sanction) एन.एम.सी.जी. नई दिल्ली के पत्रांक Pr-11013/3/2022-O/o Dir (T-III) NMCG, दिनांक 07.09.2022 द्वारा जारी कर दिया गया है। निविदा आमंत्रित करने हेतु आवश्यक कार्यवाही की जा रही है। शीघ्र ही निविदा आमंत्रित कर दी जायेगी।

वृन्दावन

वृन्दावन नगर में कुल 13 नग नाले हैं जिनमें 11 नग नालों को टेण्ड कर अशोधित श्राव को 02 एसटीपी के माध्यम से शोधन किया जा रहा है। शेष 02 नग नाले चैतन्य विहार (सुनरख) -। एवं 11 के अशोधित श्राव एवं कालीदह आई.पी.एस. के श्राव के शोधन हेतु नगर निगम द्वारा चिन्हित भूमि गौसमाधि/साधू समाधि स्थल सुनरख ग्राम के समीप प्रस्तावित 13 एम.एल.डी. एस.टी.पी. निर्माण एवं तत्सम्बन्धी कार्य हेतु डी.पी.आर. अनुमानित लागत रु 77.70 करोड़ (15 वर्षों के संचालन एवं रखरखाव कार्य सहित) की स्वीकृति दिनांक 30.09.2022 को आयोजित एन.एम.सी.जी. की 45वीं Executive Committee (EC) की बैठक में हो चुकी है। जिसका AA&ES (Administrative Approval & Expenditure Sanction) एन.एम.सी.जी. नई दिल्ली के पत्रांक Pr-11013/1/2022-O/o Dir (T-III) NMCG, दिनांक 25.10.2022 द्वारा जारी कर दिया गया है। निविदा आमंत्रित करने हेतु आवश्यक कार्यवाही की जा रही है।

m. hwp
ACE
for
29/11/22



**REGIONAL LABORATORY MATHURA
UTTAR PRADESH POLLUTION CONTROL BOARD**

65, Baldevpuri, Maholi Road, Post-Krishna Nagar, Mathura

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-18735178/Mathura/2022

Date:01/12/2022

- 1- **Sample Location:** 30 MLD STP MASANI (SBR BASED), outlet
- 2- **District:** Mathura
- 3- **Address:** 30 MLD STP, MASANI (SBR), NEAR PMV POLYTECHNIC MATHURA.,MATHURA,281004
- 4- **Sample Source:** S.T.P
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Dr.yogendra Kumar(RO),Dr.snehlata (SA),CPCB,Namami gange
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 1 litre
- 9- **Date of Sample Collection :** 24/11/2022
- 10- **Analys Indented by :** RO Mathura
- 11- **Date of sample receipt in Lab :** 24/11/2022

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.9	02-12
Colour,2120 B Visual Method	Hazen	Turbid	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	58	5.0 -10000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2400	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	830	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	22	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	156	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Harshita Maurya(JRF)]

Authorized by

Dr Snehlata SA

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**REGIONAL LABORATORY MATHURA
UTTAR PRADESH POLLUTION CONTROL BOARD**

65, Baldevpuri, Maholi Road, Post-Krishna Nagar, Mathura

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-18735188/Mathura/2022

Date:01/12/2022

- 1- **Sample Location:** 6.8 MLD STP Masani outlet
- 2- **District:** Mathura
- 3- **Address:** masani
- 4- **Sample Source:** S.T.P
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Dr.yogendra Kumar(RO),Dr.snehlata (SA),CPCB,Namami gange
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 1 litre
- 9- **Date of Sample Collection :** 24/11/2022
- 10- **Analys Indented by :** RO Mathura
- 11- **Date of sample receipt in Lab :** 24/11/2022

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.1	02-12
Colour,2120 B Visual Method	Hazen	Turbid	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	62	5.0 -10000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2500	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	910	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	27	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	192	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Harshita Maurya(JRF)]

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Dr Snehlata SA

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**REGIONAL LABORATORY MATHURA
UTTAR PRADESH POLLUTION CONTROL BOARD**

65, Baldevpuri, Maholi Road, Post-Krishna Nagar, Mathura

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-18735133/Mathura/2022

Date:01/12/2022

- 1- Sample Location: 16 MLD STP LAKSHMI NAGAR outlet MATHURA
- 2- District: Mathura
- 3- Address: MATHURA
- 4- Sample Source: S.T.P
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Dr.yogendra Kumar(RO),Dr.snehlata (SA),CPCB,Namami gange
- 7- Odour : Other
- 8- Quantity and Packing : 1 litre
- 9- Date of Sample Collection : 24/11/2022
- 10- Analysis Indented by : RO Mathura
- 11- Date of sample receipt in Lab : 24/11/2022

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.5	02-12
Colour,2120 B Visual Method	Hazen	Turbid	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	68	5.0 -10000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2200	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	780	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	25	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	176	4.0 -1000 mg/l

Remark:* - NA

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[Harshita Maurya(JRF)]

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REGIONAL LABORATORY MATHURA
UTTAR PRADESH POLLUTION CONTROL BOARD
 65, Baldevpuri, Maholi Road, Post-Krishna Nagar, Mathura

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-18733707/Mathura/2022

Date:01/12/2022

- 1- Sample Location: 14.5 MLD STP LAKSHMI NAGAR MATHURA outlet
- 2- District: Mathura
- 3- Address: MATHURA
- 4- Sample Source: S.T.P
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Dr.yogendra Kumar(RO),Dr.snehlata (SA),CPCB,Namami gange
- 7- Odour : Other
- 8- Quantity and Packing : 1 litre
- 9- Date of Sample Collection : 24/11/2022
- 10- Analysis Indented by : RO Mathura
- 11- Date of sample receipt in Lab : 24/11/2022

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.9	02-12
Colour,2120 B Visual Method	Hazen	Slightly Turbid	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	74	5.0 -10000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2700	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	930	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	26	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	228	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Harshita Maurya(JRF)]

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Dr Snehlata SA

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**REGIONAL LABORATORY MATHURA
UTTAR PRADESH POLLUTION CONTROL BOARD**

65, Baldevpuri, Maholi Road, Post-Krishna Nagar, Mathura

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-18733664/Mathura/2022

Date:01/12/2022

- 1- **Sample Location:** 04 MLD STP Vrindavan outlet
- 2- **District:** Mathura
- 3- **Address:** near pagal baba mandir vrindavan
- 4- **Sample Source:** S.T.P
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Dr.yogendra Kumar(RO),Dr.snehlata (SA),CPCB,Namami gange
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 1 litre
- 9- **Date of Sample Collection :** 24/11/2022
- 10- **Analys Indented by :** RO Mathura
- 11- **Date of sample receipt in Lab :** 24/11/2022

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.9	02-12
Colour,2120 B Visual Method	Hazen	Turbid	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	68	5.0 -10000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	63000	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	21000	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	27	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	172	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Harshita Maurya(JRF)]

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Dr Snehlata SA

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Annexure-4

REGIONAL LABORATORY MATHURA
UTTAR PRADESH POLLUTION CONTROL BOARD
65, Baldevpuri, Maholi Road, Post-Krishna Nagar, Mathura

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-18733678/Mathura/2022

Date:01/12/2022

- 1- **Sample Location:** 08 MLD STP Vrindavan outlet
- 2- **District:** Mathura
- 3- **Address:** Near 100 Bed Hospital, Maant Road, Vrindavan
- 4- **Sample Source:** S.T.P
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Dr.yogendra Kumar(RO),Dr.snehlata (SA),CPCB,Namami gange
- 7- **Odour :** Other
- 8- **Quantity and Packing :** 1 litre
- 9- **Date of Sample Collection :** 24/11/2022
- 10- **Analys Indented by :** RO Mathura
- 11- **Date of sample receipt in Lab :** 24/11/2022

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	8.0	02-12
Colour,2120 B Visual Method	Hazen	Slightly Turbid	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	49	5.0 -10000 mg/l
Total Coliform, 9221 B Standard Total Coliform Fermentation Technique)	MPN/100 ml	2100	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	910	<1.8 MPN/100 ml & above
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	26	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	168	4.0 -1000 mg/l

Remark:* - NA

Analysed by

[Harshita Maurya(JRF)]

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